

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1662**

**TO BE ANSWERED ON THE 21<sup>ST</sup> DECEMBER, 2022/ AGRAHAYANA 30, 1944  
(SAKA)**

**MARTYRS OF THE CENTRAL ARMED POLICE FORCES**

**1662 SHRI SANDEEP KUMAR PATHAK:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the number of members of the Central Armed Police Forces (CAPFs) who were martyred on the line of duty in the last three years, State-wise and force-wise; and**

**(b) the list of honorary benefits, monetary or otherwise, accorded to the families of the martyred CAPFs in the last three years; and**

**(c) the quantum of honorarium provided to the families of the martyred CAPF, year-wise, in the last three years?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a): The number of Central Armed Police Forces (CAPFs) and Assam Rifles personnel who sacrificed their lives in the line of duty during the last three years is given in the Annexure.**

**(b) & (c): The benefits provided to the families/ Next of Kins (NoKs) of Central Armed Police Forces (CAPFs) & Assam Rifles (AR) personnel who sacrifice their lives in the line of duty, *inter-alia*, include:-**

**(i) The Central ex-gratia lump-sum compensation from Rs. 25 to 45 lakhs.**

**(ii) Liberalized Family Pension under Central Civil Services (Extra Ordinary Pension) Rules, 1939.**

**(iii) All other normal service benefits viz, Death-cum-Retirement Gratuity (DCRG), Leave Encashment, Central Government Employees Group Insurance Scheme (CGEGIS), General Provident Fund (GPF), etc.**

**(iv) Ex-gratia and other type of financial assistance from Risk/Welfare/Benevolent Fund of the Force concerned in accordance with the norms of the Fund.**

**(v) Public contribution up to Rs.15 lakhs by uploading names of such personnel on 'Bharat ke Veer' online portal. Additional financial assistance of Rs.10 lakhs to parents of married deceased personnel from 'Bharat ke Veer' Corpus.**

**(vi) Insurance coverage under CAPF Salary Package Scheme.**

**(vii) Issuance of 'Operational Casualty Certificate' entitling NoKs to certain benefits viz., Air and Rail travel fare concession and allotment of retail petroleum outlet.**

**(viii) Quota for wards for admission to MBBS and BDS Courses.**

**(ix) Scholarship under Prime Minister Scholarship Scheme (PMSS) @ Rs.3000 per month for girls and @ Rs.2500/- per month for boys.**

**(x) Payment of compensation/assistance by some States/Union Territories as per their rules.**

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State/ Force.	Year wise details of CAPFs & AR personnel who have sacrificed their lives for the Nation during the last three years.																		Grand Total
	2019						2020						2021						
	CRPF	BSF	ITBP	CISF	SSB	AR	CRPF	BSF	ITBP	CISF	SSB	AR	CRPF	BSF	ITBP	CISF	SSB	AR	
Andaman & Nicobar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Andhra Pradesh	0	1	1	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0
Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0
Assam	0	1	0	0	1	1	0	0	0	0	0	1	0	0	0	0	0	0	1
Bihar	1	1	1	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0
Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Chhattisgarh	8	1	0	0	0	0	7	0	0	0	0	0	9	1	0	0	0	0	1
Dadar & Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Delhi	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Gujarat	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Haryana	0	1	0	0	0	0	0	0	1	0	0	0	0	1	0	0	0	0	0
Himachal Pradesh	0	2	2	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
Jammu & Kashmir	49	0	0	0	1	0	19	1	0	0	0	0	3	0	0	0	0	0	0
Leh (Ladakh)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Jharkhand	2	2	0	1	0	0	0	0	0	0	0	0	0	2	0	0	0	0	0
Karnataka	0	0	0	1	0	0	0	1	0	0	0	0	0	3	0	0	0	0	0

State/ Force.	2019						2020						2021						Grand Total
	CRPF	BSF	ITBP	CISF	SSB	AR	CRPF	BSF	ITBP	CISF	SSB	AR	CRPF	BSF	ITBP	CISF	SSB	AR	
Kerala	0	0	1	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	2
Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	0	0	0	2
Manipur	0	1	0	0	0	0	0	1	0	0	0	2	0	0	0	0	0	0	4
Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1
Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1
Odisha	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	1
Pondicherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Punjab	0	1	1	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	3
Rajasthan	0	0	0	1	0	0	0	0	0	0	0	0	0	0	1	0	0	1	3
Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Tamil Nadu	0	0	0	0	0	0	0	0	0	0	1	0	0	1	1	0	0	0	3
Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Tripura	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	1
Uttar Pradesh	0	2	1	1	0	1	0	0	0	0	0	1	0	3	0	0	0	0	9
Uttarakhand	0	0	2	0	0	0	0	1	1	0	0	0	0	0	0	0	0	0	4
West Bengal	0	3	2	0	0	0	0	3	0	0	0	0	0	0	0	0	0	1	9
<b>G. Total</b>	<b>60</b>	<b>17</b>	<b>11</b>	<b>4</b>	<b>2</b>	<b>2</b>	<b>26</b>	<b>9</b>	<b>2</b>	<b>0</b>	<b>1</b>	<b>5</b>	<b>12</b>	<b>14</b>	<b>6</b>	<b>0</b>	<b>0</b>	<b>6</b>	<b>177</b>